

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 6th March, 2016

No. 93 A. In exercise of the powers conferred upon the High Court under Sub Section (I) of Section 13 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Executive Officers named in Column no.2 of the table given below are appointed as Special Judicial Magistrates of the 2nd Class for one year from the date of issuance of the Notification within the territorial jurisdictions mentioned against their names in Column no. 3 of the table, to try cases under the Jharkhand Conduct of Examination Act, 2001 which they can competently try under the Code of Criminal Procedure, 1973.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 2nd Class to try summarily the cases under the Jharkhand Conduct of Examination Act, 2001 as are covered under Section 261 of the Cr.P.C.

The Officers named in column no. 2 are also conferred with the powers to take cognizance of the offences under the Jharkhand Conduct of Examination Act, 2001 which they have been authorized to try in their territorial jurisdiction.

Sl. No.	Name of the officers with designation and present place of posting	Jurisdiction for which powers to be vested
01	02	03
01.	Sri Mahesh Kumar Santhalia, Sub Divisional Officer, Dhanbad.	Dhanbad
02	Miss Punam Kachhap, Executive Magistrate, Dhanbad.	Dhanbad
03	Sri Ram Pravesh Kumar, Executive Magistrate, Dhanbad.	Dhanbad
04	Sri Pankaj Kumar, Executive Magistrate, Dhanbad.	Dhanbad
05	Smt. Renu Kumari, Executive Magistrate, Dhanbad	Dhanbad
06	Sri Ramesh Kumar Dubey, Sub Divisional Officer, Sadar, Chaibasa	Chaibasa
07	Sri Nand Kishore Gupta, Sub Divisional Officer, Porahat, Chakradharpur	Porahat, Chakradharpur
08	Sri Istiyaq Ahmad, Sub Divisional Officer, Jagannathpur	Jagannathpur
09	Sri Kumar Narendra Narayan, Executive Magistrate, Sadar, Chaibasa	Sadar, Chaibasa
10	Sri Suresh Kumar Sinha, Executive Magistrate, Porahat, Chakradharpur	Porahat, Chakradharpur

By order of the Court

Sd/- Anil Kumar Choudhary

Registrar General

Memo no.-----/ Apptt.

dated Ranchi, the -----

Copy forwarded to the Central Project Co-ordinator I/c., High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the forthcoming issue of Jharkhand e-Gazette.

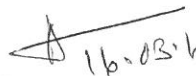
Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 2328 /Apptt.

dated Ranchi, the 16.3.16

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms and Rajbhasha, Govt. of Jharkhand, Ranchi/Accountant General, Jharkhand, G.E. 5, Doranda, Ranchi/ Principal District & Sessions Judge, Dhanbad/ Principal District & Sessions Judge, Chaibasa / Deputy Commissioner, Dhanbad and Deputy Commissioner, Chaibasa for information and (communication to the officers concerned).


Registrar General